Affidavit to be Furnished by the candidate alongwith Nomination Paper
Before the Returning Officer
For election to Legislation for the House)

From Lor Northe Constituency (Name of the Constituency)

(1) I am a candidate set up by Janta del united (name of the political party) / am contesting as an independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Tax Return (in Rupees)
Self	DXHPS7092D	2017 - 18	5,39178
Spouse-	zen	Zevo	zero
Dependent I	BNTFS3061C	Zero	1, 22,000
Dependent 2	2000	Zero	22.40
Dependent 3	zero	ZETT	ZEYD
	Self Spouse- Dependent I Dependent 2	Account Number (PAN) Self DXHPST0S2D Spouse- Zerr Dependent 1 CNTPS3061C Dependent 2 Zerr Dependent 3 Zerr	Account Number (PAN) which the last income-tax return has been filed Self DXHPS 7082D 2017 - 18 Spouse- Zerr Zerr Dependent 1 Bependent 2 Zerr Dependent 2 Zerr Dependent 3 Zerr Zerr

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Skyav	Offense	Description
(a)	cognizance, Sections of the Act and description of the offence for which cognizance taken:	(1) Siven myself RS. COORDS-12/92 - Cog. 16.1.20/2 CJM (3) Frvo-2746/10 - K. Raugan - Cog - 20.4.93 (3) A.P. Snivastrati 40/3/10 - Cog - 9. 6.93
(b)	Name of the count, case No. and Date of Older	1) - C. J.M. Simman Jack Planene 12/92-147/48, 149, 324 W) 324, 324, 327 322, 367 333, 353, 120, B J. Re ac growth Ac-1 D. K. Rougan Tarth S. Mari From 2,246 [10] 3. A. R. Samartus J. M. Schelau Survey Trap 4683/10
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	

Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	2642	
(b)	Name of the Court(s). Case No. and	Zerb	
	Date(s) of order(s).		

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1 4 8	- I DENTALITY		2000

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(5) That I give herein below the details of the assets (movable and in movable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

In case of deposit/Investment, the details including Serial Number. Amount, Date of Deposit, the Scheme.
 Name of Bank/ Institution and Branch are to be given

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed' companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including any too is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	25000=00	15002=10	1, 20,000=00	30 000 -00	10,002 = 02
(ii)	including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and	3000:00 9.82 fetha Lystphia Heave His Take A/C M0-109334 (5223	zen	2000 -00 B. 0.7 Branch Superdi	Zen	Zevp
(iii)	Details of Investment in Bonds, Detailities/shares and units in wompenies/Mutual Funds and others and the amount.	zert	2.617	2647	zer	7170
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	LS.B.I Policyre IK606561802 2.S.B.I Mayne 114000 312807	Zen	2000	ZEVI	Zere
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	Zevr	2007	zero	2047	2678
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	two Scendio both on Loan 03-BROITH-7720 America 10.0000 2-08 01 Pun 6483 Leader 10.0000	zevo	2010	2000	26.47
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	A-40,000 Danset 20,000	goldwith velue 60,000	zero	Zen	26.40

Any other assets such as value of	Rifice a Revoker	zen	200	zen	Zero
Gross Total value	23,08,000		122,000	30,000	10,000

3. Details of Immovable assets:
(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-
(i)	Agricultural Land -751, 1976, Location(s) 15 53, 355, Survey number(s) -477, 1960	11,00070	Zen	Zero	Zert	Zett
	Area (Total measurement in acres) g Acres 1(Ha Ha	2 Acres 16 Katha	zen	720	ZUT	ZEND
	-Whether inherited property (Yes or NO)	W	7047	zero	200	2477
	Date of purchase in case of self acquired property	gers	2017	2045	zen .	22.43
	Cost of Land (in case of purchase)at the time of purchase	zen	200	zen.	ZEYD	ZEND
10	Any Investment on the land by way of development, construction etc.	zen	zere	zerp	Zen	ZEY
1	Approximate Current market	-Zc-11	-200	2000	zen	7177
(ii)	Non-Agricultural Land Location(s) Survey number(s)	zen	zera	Zevr	ZETO	ZENO
*	Area (Total measurement in	zero	-20.77	zem	Zem	Zem
	Whether inherited property (Yes or NO)	No	zerr	2000	zero	Zevo
	Date of purchase in case of self acquired property	Nerro	zevo	zem	20.40	19.Em
	Cost of Land (in case of purchase) at the time of purchase	zert	nem	gen	7677	zen
	Any Investment on the land by way of development, construction etc.	zem	20.00	zen	2075	2010
	Approximate Current market	Zem .	21.77	zero	20.70	72.00
(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	ZEND	7277	724.70	zero	7.277
	Built up Area (Total measurement in sq. ft.)	7000	zere	zem	20.77	-30.77

			. 67			
	(' es or NO)	Zen	zep	70.77	zem	200
	Day of purchase in case of serf	Zerr	zen	zem	70.70	zene
	Cost of property (in case of prechase) at the time of prechase	7,070	zin	-zero	-zerr	zen
	Any Investment on the property by way of development, construction etc.	2017	zero	2012	2000 -	zino
	Approximate Current market value	Zere	7200	2070	-zare	Zerre
(iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	And sorry M. 459	200	2000	ZENO	zen
	Area (Total measurement in sq. ft.) \$/0.	2105mgt.	zero	zerz	zevo	ZCTP
	Built up Area (Total measurement in sq. ft.)	bushickeight-	2000	zero	Zeve	2000
	Whether inherited property (Yes or NO)	No	Zerr	zerr	2.6.72	24.40
ti	Date of purchase in case of self acquired property	zero	2470	Zere	24.72	Zere
	Cost of property (in case of purchase) at the time of purchase	zero	2000	25.77	Zerá	7270
0	Any investment on the land by way of development, construction etc.	200	Zen	20.40	24.77	7.670
-	Approximate Current market	170,000	Zeve	Zero	zero	zero
)-	Others (such as interest in property)	Zem	Zem	Zero	2000	ZETT
i)	Total of Current Market Value of (i) to (v) above	12,70,000	-2000	7200	Zent	ZEND

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:

(Note: Please give separate details of name of Bank, Institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	S.B.I Rothe Branch Ligitletine Attembles Brothe	Zeno	BOI Branch Supante	72.90	Text
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	+ 100 scorpio on down es 10, 00000	zin	21.10	70,17	7237

	Asy other liability	Zen	zem zem		zen	zero
	Grand total of liabilities	20.00000	zero	zen	Zero	zero
(11)	Greenment Dues: Dues to departments dealing with government accommodation	2000	Zerr	2000	zem	zers
	Dues to departments dealing with supply of water	Zero	2000	2000	ZLM	2010
	Dues to departments dealing with supply of electricity	serri	zero	20001	2000	Zim
	Dues to departments dealing with supply of telephones/mobiles	2000	7.6-77	ZEYD	74 17	26.40
	Dues to departments dealing with government transport (Including aircrafts and Incliconters)	Zenp	zeno	-Ze 70	7677	22.00
	Income Tax Dues	Zero	7200	2000	Zero	Zero
	Wealth Tax Dues	7077	2077	zem	Zero	2000
_	Service Tax Dues	-2017	200	20 40	74.70	25.40
	Municipal /Property Tax Dues	72.80	7087	20.30	20 70	2.170
	Sales Tax Dues	-2010	2000	Zev	Zen	zem
	Any other dues	7000	2000	20.72	7200	Zem
	Grand total of all Govt. dues	200	7070	7470	20 70	2643

Details of profession or occupation:

Petional pulification is as under: eight. Thus from the Coort. high salval saintyal bur Tarmon years 1972

(Office details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. skyaw behadus Singl
2.	Full postal address	VILLED - Tarwers . P.L. U. B. Magar Dis Siwan
3.	Number and Name of the constituency and state	Barbariya (110) Barbariye Bihar
	Name of the Political party which set up the candidate (otherwise write 'Independent')	Janta Dalunital
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	(D) three

f Assets and Self		es in rupees Dependent-I		-ze7	
Self		es in rupees			
Self				***	
Self					
		Dependent-i	Dependen	nt-II	Dependent-III
23,00	75000	122,000	30,00	0	10,000
11,00,000	2400	72.47	2000	00,848.5	7217
zerr	7.197	-Zenr	21.11		7077
Zett	zem	TATE	2197		75.70
20,0000	-2 dro	7.497	7.200		zem
zen	-26.00	zerr	2000		TEND
scorbio Loan 20,00000	zem	2000	Zero	-	zeno
	Zerr Zerr Zerr Zerr	Zerr Zerr Zerr Zerr Zerr Zerr Zerr Zerr Zerr Zerr Zerr Zerr Welstift Scerbio Zerr	Zerr Zerr Zerr Zerr Zerr Zerr Zerr Zerr	Zerr Zerr Zerr Zerr Zerr Zerr Zerr Zerr	Zert Zen

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that :

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;

(b) I. my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.this the 2.0... DEPONENT

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary

All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
 The affidavit should be either typed or written legibly and nearly.